



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

Title:Notification

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Notice on comprehensive review of Insurance Laws

Law Commission of India proposes to undertake a comprehensive review of Insurance Laws. In that connection a consultation paper is being prepared in the commission. Any one interested in offering their views may send them by mail to

The Member Secretary
Law Commission of India
730 ~A~ Wing
Shastri Bhavan
New Delhi - 110001
Or e-mail at [vnathan \[at\] nic \[dot\] in](mailto:vnathan@nic.in)